

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/20/KOB/2022
SECTION	241-242 C/ACT
NAME OF PARTIES	K SAMBASIVA SARMA & 4 OTHERS V/S THE KANTHIMATHY PLANTATIONS PVT LTD & 17 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	NINAN & MATHEW ADVOCATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW, MARIAM MATTHAI, M A SHAJI, KARTHIKA K J, VINAY MATHEW, MUHAMMED RIYAS A T, PREETHI MOHAN, GAYATRI, RAGHA SUDHA , AKHIL SURESH.

**15 April 2024**

## O R D E R

**IA(C/ACT)/82/KOB/2023 in CP(C/ACT)/20/KOB/2022**

List this matter for further consideration on **21.05.2024**.

**IA(C/ACT)/170/KOB/2022 in CP(C/ACT)/20/KOB/2022**

List this matter for further consideration on **21.05.2024**.

**IA(C/ACT)/94/KOB/2022 in CP(C/ACT)/20/KOB/2022**

List this matter for further consideration on **21.05.2024**.

**CP(C/ACT)/20/KOB/2022**

Learned representing counsel Mr. Niranjan Sankar Rao appears for the petitioners. Respondents are represented by learned senior counsel Mr. R Murari, Learned Counsel, Mr. Rohan Kumar, Learned Counsel, Ms. Varshini A.

At the request of the Counsel appearing for the parties, list this matter for further consideration on **21.05.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**